

ACT No. VI OF 1877.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 14th March 1877).

An Act for postponing the day on which the Opium Act, 1876, is to come into force.

WHEREAS the Opium Act, No. XXIII of 1876, section one, enacts that the said Act shall come into force on the first day of April 1877 : And whereas it is expedient to postpone the day on which such Act shall come into force ; It is hereby enacted as follows :—

Preamble.

1. The said Act No. XXIII of 1876 shall come into force, not on the first day of April 1877, but on such day as the Governor General in Council may, by notification in the *Gazette of India*, direct in this behalf.

Opium Act when to take effect.